

**COURT-I**

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(Appellate Jurisdiction)**

**APPEAL NO. 243 OF 2015 & IA NOS. 396, 397 & 426 OF 2015 AND  
APPEAL NO. 341 OF 2016 & IA NO. 24 OF 2017**

**Dated: 17<sup>th</sup> September, 2018**

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson  
Hon'ble Mr. S.D. Dubey, Technical Member**

**In the matter of:**

**Mumbai International Airport Pvt. Ltd. .... Appellant(s)  
Versus  
Maharashtra Electricity Regulatory Commission & Anr. .... Respondent(s)**

Counsel for the Appellant(s) : Ms. Amrita Narayan  
Mr. Ishan Duggal

Counsel for the Respondent(s) : Mr. Buddy A. Ranganadhan  
Ms. Stuti Krishan for R-1

Mr. Amit Kapur  
Mr. Malcolm Desai for R-2

**ORDER**

As agreed by learned counsel for the parties, list these matters for hearing on **20.11.2018.**

**(S.D. Dubey)  
Technical Member**

**(Justice Manjula Chellur)  
Chairperson**

*mk/tpd*